# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL).
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.255/252/HDB/2017
NAME OF THE COMPANY	Nithin Sai Agrotech Pvt Ltd
NAME OF THE PETITIONER(S)	Nithin Sai Agrotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Minnala Sheshadei.	ACSG PCS.	sheshadzi.n@gmailor 9441631324	· Stodie
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# Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ROC, Hyderalad.			
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### **ORDER**

Heard Mr. Nimmala Sheshadri, Learned PCS for the Petitioner.

At the request of PCS, case is posted to 01.01.2018.

Member (T)

Member (J)

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